

IMPACT OF POPULATION

*148. SHRI N. R. MUNISWAMY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what would be the increase in population in India per year before the impact of population control scheme causes this rate to decline ; and

(b) when a turning point in population growth rate is likely to be reached in the context of decrease in mortality rates ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) According to the population projections recommended for official use by the Expert Committee on population Projections set up by the Planning Commission, the annual rate of increase of 2.46 per cent in the quinquennium 1966-70 starts declining in the subsequent quinquennium

(b) In the context of decrease in mortality rates and in the absence of any significant international migration the turning point in population growth rate of India would be reached when fertility starts declining significantly as a result of family planning.

काश्मीर राज्य में लड़की का अपहरण

* 149. श्री निरंजन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार को काश्मीर के हिन्दुओं से उस राज्य में एक लड़की के अपहरण के सम्बन्ध में कोई ममोरन्डम प्राप्त हुआ है या जनता का कोई डेपुटेशन मिला है; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो उनकी मांगें क्या थीं; क्या संविधान के अनुच्छेद 370 को हटाने की मांग की गई थी; और यदि हां, तो यह अनुच्छेद कब तक हटा दिया जायेगा?

†[ABDUCTION OF GIRL IN KASHMIR STATE

*149. SHRI NIRANJAN VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of India received a memorandum from the Hindus of Kashmir or met any deputation of the public in regard to the abduction of a girl in that State ; and

(b) if the answer to part (a) above be in the affirmative, what were their demands: whether a demand for the abrogation of article 370 of the constitution was also made; and if so, by when this article would be abrogated?]

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण) :

(क) और (ख) सरकार को जम्मू तथा काश्मीर के रहने वाले लोगों से और संस्थाओं से अभ्यावेदन प्राप्त हुए थे। मैं भी श्रीनगर में हिन्दु कार्य समिति के प्रतिनिधियों से मिला था। मांगें मोटे तौर पर तथाकथित अपहृत लड़की की वापसी, जांच आयोग, गिरफ्तार लोगों की रिहाई, उपद्रवों में हुई जान व माल की हानि की प्रतिपूर्ति और अल्पसंख्यक समुदाय को संरक्षण के आश्वासन के बारे में थी। संविधान के अनुच्छेद 370 का हटाया जाना भी मांगों में शामिल था। इस अनुच्छेद को हटाने का कोई मुझव सरकार के विचाराधीन नहीं है।

†[THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) and (b) Government had received representations from individuals and organisations in the Jammu and Kashmir State. I had also met representatives of Hindu Action Committee in Srinagar. The demands broadly were about the restoration of the allegedly abducted girl, a Commission of Inquiry, release of persons arrested, compensation for loss or damage to person and property involved in the disturbances and assurance for protection of the minority community. The Abrogation of article 370 is also one

of the demands. Government have no proposal under their consideration to abrogate this article.]

COMMUNAL DISTURBANCES IN KASHMIR

*150. SHRI RAM CHANDER : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he visited Kashmir twice during the recent Communal disturbances there ;

(b) if so, what were his main observations with regard to the causes of the communal trouble there ; and

(c) what long term and short term measures are being taken by the Central Government for securing proper conditions to maintain communal harmony in that State ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) to (c) A statement is laid on the Table of the House. [See Appendix LXII, Annexure No. 26.]

ENGLISH AS MOTHER-TONGUE

286. SHRI JAIRAMDAS DAULATRAM : Will the Minister of HOME AFFAIRS be pleased to state (i) the present number of Indians in India and (ii) their number in each State, whose mother-tongue is English ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (i) and (ii) The number of Indians in India whose mother tongue is English according to the 1961 Census is 2,03,283. A statement giving their number, State-wise, is attached. The mother-tongue figures for Indians and non-Indians are not separately available. The figures have been worked out by deducting from the total number of speakers of English returned at the 1961 census, the number of nationals of U.K., U.S.A. Ireland, Canada, Australia, New Zealand and Union of South Africa who are presumed to have returned their mother-tongue as English.

STATEMENT

State/Union Territories and other areas	No. of persons who returned English as their mother tongue after excluding the nationals of U. K., Ireland, Canada, U.S.A., Australia, New Zealand and Union of South Africa
India	203,283
<i>States--</i>	
Andhra Pradesh	12,699
Assam	1,161
Bihar	7,705
Gujarat	1,057
Jammu and Kashmir	191
Kerala	6,200
Madhya Pradesh	5,652
Madras	32,183
Maharashtra	55,167
Mysore	17,643
Nagaland	3
Orissa	447
*Punjab	756
Rajasthan	1,255
Uttar Pradesh	22,535
West Bengal	34,763
<i>Union Territories and Other Areas--</i>	
Andaman and Nicobar Islands	75
Delhi	3,035
*Himachal Pradesh	11
L. M. and A. Islands	1
Manipur	25
Tripura
Dadra and Nagar Haveli	17
Goa, Daman and Diu	516
Pondicherry	173
N. E. F. A.	14

NOTE.—The difference of 1 in the total is due to the fact that although only 22 persons in Tripura returned their mother tongue as English, nationals of the above countries enumerated in Tripura number 23.

*The figures relate to the area which provide part of Punjab and Himachal Pradesh before the reorganisation of Punjab.